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Government of Haryana



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TO TIGHTEN THE NOOSE AROUND RUMOUR-MONGERS SPREADING PROVOCATIVE AND MISLEADING MESSAGES THROUGH VARIOUS SOCIAL MEDIA PLATFORMS, REGARDING COVID-19, DIRECTOR, INFORMATION, PUBLIC RELATIONS AND LANGUAGES DEPARTMENT, MR. P.C. MEENA....

To Tighten The Noose Around Rumour-Mongers Spreading
Provocative And Misleading Messages Through Various Social Media
Platforms, Regarding COVID-19, Director, Information, Public Relations
And Languages Department, Mr. P.C. Meena....

- Action against those spreading rumour on social media and digital platforms
- Several State and District level teams constituted to nip those involved in spreading sensationalism and misinformation about COVID-19
- Chandigarh, April 3- To tighten the noose around rumour-mongers spreading provocative and misleading messages through various social media platforms,

MESSAGE



**Governor's
Message**



**Chief
Minister's
Message**

regarding COVID-19, Director, Information, Public Relations and Languages Department, Mr. P.C. Meena has constituted several dedicated teams at both State and District Level will monitor Facebook pages, Twitter, YouTube, web portals, news channels, other social media platforms to nip those involved in circulating 'fake news', spreading sensationalism and misinformation about COVID-19 and to stay abreast of the situation so that panic is not spread among the people.

- While the cyber cell of Haryana Police in the State is closely monitoring on information being circulated on social media platforms and is further ensuring that no 'False News' should cause panic. Apart from this, the Government agencies are also keeping a close watch on every news being circulated on social media platforms.
- Sharing more details about the same, an official spokesperson said that if any information received from social media or anywhere else is misleading or beyond the facts, then he should inform the police and local administration and also send it to diprfactcheck@gmail.com.
- He said that a case under various sections of IPC as well as the IT Act and Epidemic Act will be registered against those who are involved in posting or circulating of forwarding 'False news or message' which may create panic among the general public in the time of crisis. He said that the provision of punishment has also been made under the law for those involved in circulating any misinformation.
- Meanwhile, the Haryana Government has also appealed to the people of the State to remain vigilant and cooperate with the authorities by sharing the information about such 'False messages' being circulated on social media so that such news or misleading information does not cause panic or confusion among the people in this hour of global crisis.



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